

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/03/2019

M.A./260/13/2017

O.A./260/32/2015

FOR EXECUTION OF ORDER

PRAVAT RANJAN SAHOO

-V/S-

A.G

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mr.S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S.K. Patra

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by applicant's counsel that the in the meantime, the respondents have filed writ petition challenging the order of this Tribunal in which M.A. has been filed by the applicant. In view of this he does not want to press the M.A. for present for the execution of the order. Hence, the M.A. No.13/17 is treated as disposed of with liberty to the applicant to take appropriate step as per law for redressal of his grievance.</p>